

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Writ Jurisdiction)
W.P. (C) No. 2311 of 2010

.....
JHARKHAND BET NET ASSOCIATION, Ranchi

.... Petitioner

Versus

The State of Jharkhand & Others Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Petitioner : Mr. Sanjay Kumar Tiwari, Advocate.

For the Respondents : Mr. Nilam Tiwary, Sr. S.C.-II
Mr. Sanjoy Piprawall, Advocate.

.....

07/08.09.2021.

Let the case go out of my list to be placed before appropriate Bench after taking necessary permission from Hon'ble the Chief Justice.

(Kailash Prasad Deo, J.)

Sunil/-